

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 209
(IB)-2130(ND)2019
I.A-3458/2021 IA-3501/2021

IN THE MATTER OF:

M/s. Dynacon Projects Pvt. Ltd.

... **Applicant/Petitioner**

Vs.

**M/s. Today Homes & Infrastructure Pvt.
Ltd.**

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 12.08.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

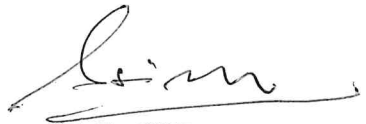
**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT:

Sr. Adv. Sudhir K Makkar, Adv. Anando Mukherjee, Adv Shwetank Singh, Adv. Saumya Gupta, Adv. Veera Mathai, Adv. Yogita Rathore for the Applicant in IA 3458/2021, Mr. Amit S. Chadha, Sr. Adv.; Ms. Neeha Nagpal, Adv; Mr. Malak Bhatt, Adv., for Applicant, Senior Advocate Ritin Rai along with Manubhav Anand in I.A No. 3501/21

ORDER

Renotify this case on 17.08.2021


(T.S. SINGH)
COURT OFFICER